

In the National Company Law Tribunal, Jaipur

Item No. 202

CP No. (IB)- 76/7/JPR/2020

UNDER SECTION 7 OF IBC, 2016

In the matter of:

M/s Fullerton India Credit Company Ltd.

...Applicant/Petitioners

VS.

Shri Balaji Kripa Education Pvt. Ltd.

.....Respondent

Order delivered on 12.03.2020

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER

For Petitioner (s) : Avinash, Adv.

For Respondent(s) : None-appeared

ORDER

Heard the submissions made by the counsel for the Financial Creditor.

Perused the paper book. Serve notice on the Corporate Debtor within ten days.

Post the matter to 09.04.2020.

Sd-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**